

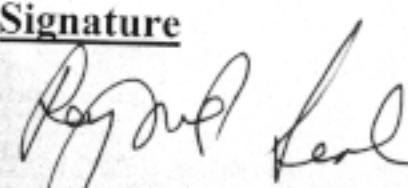
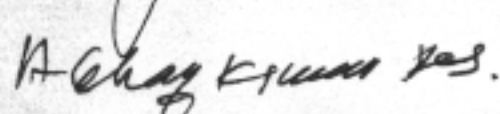
National Company Law Tribunal

Allahabad Bench

CP NO. 1/ND/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.01.2018

NAME OF THE COMPANY: Dr. Vishwesh Dutt Tiwari vs Galaxy Life  
Case Services Ltd  
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	RAJNISH SINHA	ADVOCATE	PETITIONERS	
2.	ABHAY K. DAS	Adv.	Resp.	

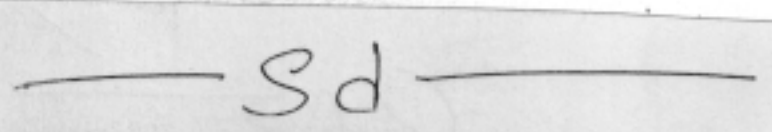
CP No. 01/ND/2016

On being mentioned by both the counsels. The case is taken up in forenoon session. The case is fixed for order in I.A. The order in process of dictation and is yet not ready.

Hence, matter is adjourned for pronouncement of order on 13<sup>th</sup> February, 2018.

Date: 31/01/2018

Typed by  
Jyoti  
(Stenographer)

  
H.P. Chaturvedi,  
Member(Judicial)